

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1215

ANSWERED ON:24.10.2008

KENDRIYA BHANDAR

Patel Shri Kishanbhai Vestabhai; Sai Shri Nand Kumar; Singh Shri Sugrib

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of the Government premises allotted to Kendriya Bhandar in the country as on date, location-wise;
- (b) whether the Government has decided to takeover the premises presently housing Kendriya Bhandar to augment general poor accommodation for Government servants in the country;
- (c) if so, the details in this regard;
- (d) whether the Government proposes to provide alternative sites to these premises of Kendriya Bhandar in the country; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a): Yes, Sir. A Statement containing list of Government premises allotted to Kendriya Bhandar location-wise is attached as Annexures-I & II.

(b)&(c): Yes, Sir. The Government decided in the year 2005 that the units of residential accommodation allotted to the Kendriya Bhandar may be got vacated in a phased manner over a period of three years with one-third of the units of accommodation being vacated at the end of the each calendar year (twelve Months) from the month of November, 2005.

(d)&(e): As per decision taken on 16.4.2008, shops not exceeding 20 sq.m. area for trading or dealing with 24 items of activities listed in para 15.6.3 of the Master Plan can be permitted on the ground floor of residential premises. Offer was accordingly made to Kendriya Bhandar and Kendriya Bhandar has accepted the offer.